

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 107**  
**CA(CAA)/52/ND/2024**

**IN THE MATTER OF:**

Asha Dealcom Private Limited And Centifolia ... Applicant  
Dealers Pvt. Ltd.

**Under Section 230-232 of the Companies Act, 2013.**

**Order delivered on 07.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sanjay Grover, Advocate  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Heard the submissions made by Authorised Representative on behalf of the applicant. Applicant is directed to file an affidavit under Section 230(2) of the Companies Act, 2013. Let this matter be posted to 04.06.2024.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**